

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.216  
Appeal/22(AHM)2022

**Proceedings under Section 252(1) of Co. Act, 2013**

**IN THE MATTER OF:**

Nitinbhai C Shah  
(Padmavati Stocks Pvt Ltd)  
V/s  
Registrar of Companies, Gujarat

.....Applicant

.....Respondent

**Order delivered on: 11/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Pavan S. Godiawala, Adv.  
For the Respondent : Ms. Rupa Sutar, Dy. ROC  
For the Income Tax : Ms. Bhumi Gandhi, Adv. for Ms. Maithili Mehta, Adv.

**ORDER**

RoC is directed to file a fresh report within two weeks.

List for further consideration on 08.08.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**